

people have to go to Etah which is 53 kms. away from Aliganj. It causes great hardship to the litigants in pursuing their cases. While Kasganj and Jalesar in Etah Distt. are having Munsif's court, there is no such facility in Aliganj Tehsil. The necessity and importance of having a Munsif's court at Aliganj is, therefore, being greatly felt by the people and the Bar alike.

I would, therefore, urge the Government to take up the matter with the Law and Justice Department of the State Government of Uttar Pradesh emphasising the need for a Munsif's court at Aliganj Tehsil. It is also in keeping with the policy of the State Government. Opening of a Munsif's court would not involve such expenditure but would certainly eliminate the hardship of the litigants in going to Etah in connection with their civil and criminal cases.

I would suggest that, to begin with, a temporary Court of Munsif may be started and with the experience gained a decision to set up a permanent court of Munsif may be taken up at a later state.

[*Translation*]

- (vii) Demand for constructing a permanent bridge over Yamuna river near Shankarpur in Agra district, U.P. and for declaring Fatehabad Tehsil as dacoit infested area

SHRI GANGA RAM (Firozabad) : The Central Government have declared 12 districts of Uttar Pradesh, Rajasthan and Madhya Pradesh as dacoit infested areas. Agra district of Uttar Pradesh is also one of them. But the dacoit Infested Area Scheme is being extended only upto Bah tehsil of Agra district where sanction has been accorded for the construction of pucca bridges across chambal river near Bateshwar (Naurangihat) and Pinahat, and the area of Fatehabad tehsil adjoining Bah tehsil, though badly affected by the dacoit problem and economically, socially as well as educationally quite backward, has not been covered under the dacoit infested area. There is an urgent need for constructing a pucca bridge on Yamuna river near Shankarpur. Presently, there is a temporary pontoon bridge there which is dismantled during rainy season, as a result of which

the normal life is disrupted and traffic movement is blocked. It causes indescribable difficulties to the people. If a pucca bridge is constructed there, it will also connect the region with the National High-way No. 2 near Fatehabad. Therefore, I would request the Central Government to accord approval to the construction of a pucca bridge across Yamuna river near Shankarpur during 1987-88 and to declare the particular area of Fatehabad tehsil, which is located along the Yamuna river as dacoit infested area.

[*English*]

- (viii) Need to give early clearance to various projects of Orissa State for rapid industrialisation

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, for rapid industrialisation of Orissa, the State Government have taken up the question of establishment of several industries in the State and some allied matters with the Government of India. But the decision of the Government of India on issue of Letter of Intent, location of unit, import of machineries, grant of IDBI assistance and development of ancillary industries etc. in respect of the following proposals is yet to be received.

1. Petro-chemical complex at Paradeep in Cuttack district
2. Free Trade Zone
3. Terophaleic Acid Project
4. Vanaspati Plants of IPICOL
5. Neelachal Ispat Nigam
6. Vanaspati Plant by Orissa State Cooperative Oilseeds Growers Federation Limited, Bhubaneswar
7. Kesinga Paper Project
8. Declaration of Kalahandi district as 'No Industry District'
9. Location of Optical Fibre Cables and System Project of M/s. Hindustan Cables Limited at Bhubaneswar
10. Plant for manufacturing Tape-Dock mechanism and V. C. R.
11. Establishment of an Earth Station and Super Computer at Bhubaneswar.